

ITEM NO.6

REGISTRAR COURT. 2

SECTION IV-A

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR SH. PRADIP Y. LADEKAR

Petition(s) for Special Leave to Appeal (C) No(s). 29135/2019

MALLAVVA & ANR.

Petitioner(s)

VERSUS

KALSAMMANAVARA KALAMMA (SINCE DEAD) BY LEGAL HEIRS & ORS.

Respondent(s)

Date : 15-04-2024 This petition was called on for hearing today.

For Petitioner(s)

Mr. Tarun Kumar Thakur, Adv.  
Ms. Parvati Bhat, Adv.  
Mr. Abhay Choudhary M, Adv.  
Mr. Shailendra Sharma, Adv.  
Ms. Anuradha Mutatkar, AOR

For Respondent(s)

Mr. Rajesh Mahale, AOR

UPON hearing the counsel the Court made the following  
O R D E R

Despite due service on Lr. Nos.1 to 4 of Deceased respondent no.1, there is no appearance.

Four weeks time, is granted to respondent nos.2 to 5 to file counter affidavit.

After the expiry of said period, matter shall be processed for listing before the Hon'ble Court as per rules.

PRADIP Y. LADEKAR  
Registrar